

Rep. by Act. 58 of 1962, s. 2 + Sch I (am. 20.12.60).

THE INDIAN REGISTRATION (AMENDMENT) ACT,
1956

ACT No. 17 OF 1956

An Act further to amend the Indian Registration Act, 1908.

[6th April, 1956]

BE it enacted by Parliament in the Seventh Year of the Republic of India as follows:—

Short title 1. This Act may be called the Indian Registration (Amendment) Act, 1956.

Amendment of section 2, Act 16 of 1908. 2. In section 2 of the Indian Registration Act, 1908, in clause (1) the words "his caste (if any) and" shall be omitted.